- (b) if so, the details thereof; and
- (c) the estimated cost of the project and by when it will be completed?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (c) The Government of India has in-principle declared two stretches in the State of Telangana as National Highways *i.e.* Sangareddy-Narsapur-Toopran-Gajwel-Jagdevpur-Bhongir-Choutuppal (approximately 154 kms) and Choutuppal-Shadnagar-Kandi (approximately 180 kms). These road stretches form a ring road of length approximately 334 kms around the Hyderabad city. Government of Telangana has agreed to bear 50% cost of land acquisition required for the project. The feasibility study/DPR for development of aforesaid road stretches has been initiated. Therefore, details such as finalized estimated cost, scheduled completion time etc. cannot be indicated at this stage.

Land acquisition for highway projects

2829. SHRI T. RATHINAVEL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that the higher payout has been one of the reasons that people are now more willing to give their land for highway projects;
- (b) whether it is also a fact that Government has come out with detailed guidelines to streamline the process and address the ambiguities relating to land acquisition and details of process by which each stakeholder starting from consultants who prepare detailed project reports to engineers involved in the project, make the process of developing highways effective and less cumbersome; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) Such information is not available in the Ministry of Road Transport And Highways. However, the land acquired, total expenditure incurred by the National Highways Authority of India for acquiring the land and average cost per hectare of land acquisition during the last five years is given in Statement [Refer to the Statement appended to answer to USQ No. 2822 Part (a) to (b).

(b) and (c) Yes, Sir. The Ministry of Road Transport And Highways has issued "A Manual of Guidelines On Land Acquisition for National Highways Under The

National Highways Act, 1956" which addresses various issues relating to land acquisition for National Highway (NH) projects *viz.* applicability of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (RFCTLARR) Act, 2013 on NH projects, application of Multiplication Factor, levy of Administrative Charges for LA, determination of market value of land etc.

Harit Rajmarg scheme

2830. SHRI AMAR SHANKAR SABLE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has started planting trees on highway authority's land in Hari Rajmarg scheme;
 - (b) if so, the details thereof; and
 - (c) the details of the plantations, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (c) Yes, Sir. The Government has issued Green Highways (Harit Rajmarg) (Plantation, Transplantation, Beautification and Maintenance) Policy 2015 for plantation on vacant Government land parcels along National Highways to develop green corridors and 52.17 lakhs saplings have been planted after policy promulgation.

The details of plantation carried out are given in Statement.

Statement

Details of plantation carried out under the Harit Rajmarg Scheme

Sl. No.	Regional Offices/ States	No of Plants Planted (as per RO Report as on 30.11.2018)
1.	Andhra Pradesh	6,64,004
2.	Assam	1,35,755
3.	Bihar	1,31,631
4.	Chhattisgarh	76,969
5.	Delhi	59,369